

F.No. 01(03)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2019

**ORDER NO. 262 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 200 and 255 of 2019 for CESTAT, New Delhi constituting Bench as follows:-

On **12.12.2019** Hon'ble Mr. Justice Dilip Gupta, President will do chamber work.

On **12.12.2019 at 10.30 a.m.** Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. Bijay Kumar, Hon'ble Member (Technical) will hear Customs, Excise and Service Tax Division Bench matters.

On **12.12.2019 at 10.30 a.m.** Ms. Rachna Gupta, Hon'ble Member (Judicial) will hear Single Member Bench matters.

Note: Anti Dumping matters listed on 12.12.2019 shall stand adjourned.

By order,




**(Bineesh Kumar K.S.)**

**Registrar**

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Asst. Registrar